

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	Sec 9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vitor Bank.	Adv.		
Perahastha M.	Adu:	prohosthum @ laturlegod.	Prohasho

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.Prahastha M, learned counsel for the petitioner and Mr.P.Venkatachalam, Director along with Mr.V.K.Sajith, learned counsel for the respondent.

Post the case on 23.11.2017.

Member (Technical)

Member (Judicial)